

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-519

Appeal No-29/252/ND/2023

IN THE MATTER OF:

Income Tax Officer, Ward 7 (1)

....Applicant

Vs.

ROC (M/s Dagmar Biz International Pvt. Ltd.)

.....Respondent

SECTION

U/s 252

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the ITO : Adv Puneet Rai

ORDER

Due to paucity of time, list the matter on **12.04.2023**.

Sd/-

(Court Officer)